Starred Questions

(c) whether in this direction an emergency response support system has been initiated under which a single digit all India emergency phone number has been introduced; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Yes, Sir. Although the responsibility of equipping the state police forces lies with the State Governments by virtue of 'Police' being a State subject, the Government of India accords top priority to modernization of police forces and supplements the efforts of State Governments under the scheme of "Assistance to States for Modernisation of Police". After approval of the scheme on 27.09.2017, detailed guidelines were issued on 13.12.2017. With a view to implement the scheme effectively, regional workshops were conducted during January to March, 2018. State Action Plans have been approved and funds have also been released for implementation.

(c) and (d) A Project 'Emergency Response Support System (ERSS)' with budgetary provision of ₹ 7321.69 crore has been approved by the Government which aims at introducing a pan-India single emergency response number '112' to address all kinds of distress calls such as police, fire and ambulance etc. Once the ERSS is rolled out in all States/UTs, a single emergency response number '112' across the country will be operational.

India's capacity to generate power from gas

*44. SHRI SANJAY SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether 31 gas based high capacity power plants are stranded due to non-availability of domestic gas and high cost of gas imports;

(b) whether average domestic gas supplied to power projects during 2017-18 was only 25.71 Million Metric Standard Cubic Metre per Day (MMSCMD) against a total allocation of 87.12 MMSCMD; and

(c) if so, measures taken by Government to de-stress the natural gas sector for combating such issues?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Domestic gas is being allocated to all sectors including power sector as per Gas Utilization Policy of the Government. Supply of domestic gas against allocation is subject to availability. Liquefied Natural Gas is imported under open general license by the power plants on the terms and conditions mutually agreed upon between the buyers and sellers. Ministry of Power has informed that 31 Gas based power generation capacity of 14,305 MW was stranded due to non-availability of domestic gas.

The domestic gas production has gone down in the country; however, supply of domestic Gas to Power sector has increased in last 2 years. At present, Power Sector is the largest consumer of domestic gas in the country and average domestic gas consumption during the year 2017-18 was 25.71 MMSCMD. The major policy level initiatives taken by Government to enhance domestic gas production include:

- (i) Introduction of New Domestic Natural Gas Pricing Guidelines, 2014 to marketlink price of domestic natural gas to the international prices.
- (ii) Introduction of Hydrocarbon Exploration and Licensing Policy (HELP)/Open Acreage Licensing Policy (OALP).
- (iii) Policy Framework to promote and incentivize Enhanced Recovery Methods (EOR) for oil and gas.
- (iv) Fiscal incentives and an enabling ecosystem to improve productivity of existing fields and enhance overall production of domestic hydrocarbons.
- (v) Introduction of Discovered Small Field Policy (DSF) Policy for early monetization of un-monetized discoveries.
- (vi) Creation of state of -the- art National Data Repository (NDR) to provide high quality and reliable geoscientific data.
- (vii) National Seismic Programme of un-appraised areas.
- (viii) Marketing freedom including pricing freedom for the gas produced from discoveries in High Pressure-High Temperature (HPHT), Deepwater and Ultra Deepwater subject to a ceiling price on the basis of landed alternative fuel.
- (ix) Policy for early monetization of Coal Bed Methane.

Detention of individuals by foreigners tribunals

*45. SHRI MD. NADIMUL HAQUE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of people referred to the Foreigners Tribunals during the last three years along with the reasons therefor;